

(c) if so, whether no custom duty was levied;

(d) if so, the reasons thereof; and

(e) whether Government propose to reopen the case and take action against the persons found guilty ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b), (c) and (d) on 16th—18th October, 1982, officers of Bombay Customs Collectorate have seized certain electronic and other miscellaneous dutiable goods, totally valued at Rs. 3.19 lakhs from the Oil and Natural Gas Commission Jack up Rig "Sagar Shakti" which arrived from Singapore. After completion of necessary investigations, the case has been adjudicated resulting in confiscation of a part of the goods absolutely and a part has been cleared on payment of redemption fine and/or appropriate rate of Customs duty. Certain goods were allowed to be re-shipped out of India.

(e) No Sir no further action is contemplated.

Appointment of SC/ST persons as distributors dealers and agents by S.A.I.L.

3789. SHRI LALA RAM KEN : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) the number of distributors/dealers and agents working in India appointed by Steel Authority of India/Limited;

(b) the number of Scheduled Caste and Scheduled Tribe persons awarded the dealerships/ distributorships and agency by the Steel Authority of India Limited;

(c) whether there is a policy of his Ministry to appoint the distributors/dealers or agents under an offer of the business opportunity under Scheduled Caste and scheduled Tribes category according to reservation quota; and

(d) if the reply to part (c) be in affirmative, the action proposed to be taken

by Government to appoint the dealers/distributors or agents from amongst the persons belonging to Scheduled Castes and Scheduled Tribes ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) : (a) and (b) Presumably, the reference is to the appointment of Scheduled Castes/Scheduled Tribes persons as distributors, dealers and agents for distribution of iron and steel produced by Steel Authority of India Limited. There is no policy of appointing distributors, dealers or agents for distribution of iron and steel produced by Steel Authority of India Limited.

(c) No, Sir.

(d) Does not arise.

Steel production in steel plants

3790. SHRI JAI PRAKASH AGARWAL : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) the total production of steel in steel plants in the public sector in the country and the number of persons employed therein;

(b) the comparative position of production in our public sector steel plants with other countries in the world; and

(c) Government's plans to make operations in the steel plants more economic and hence better performance ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) : (a) The total production of saleable steel in the public sector steel plants under Steel Authority of India Limited for 1984-85 and 1985-86 is given below :-

Year	Integrated Steel Plants	(lakh tonnes)
		Alloy Steels Plant & Salem Steel Plant
1984-85	52.8	0.76
1985-86 (Plan)	59.6	0.82

The number of persons employed in Steel Authority of India Limited Plants (including Indian Iron & Steel Company Limited, Burnpur) as on 31.3.1985 is as under :-

Executives	Non-Executives	Total
16,339	2,17,537	2,33,876

In addition, there are 8,088 employees in position in other units of Indian Iron & Steel Company Limited comprising of 453 Executive and 7,635 Non-executive employees.

(b) As per the latest data released by the International Iron and Steel Institute, Brussels, SAIL ranked 15th during the year 1984 among the largest steel producers of the world.

(a) Steel Authority of India Limited have formulated schemes for technological upgradation of the steel plants at Durgapur, Rourkela and Burnpur (IISCO) at Rs. 990 crores, Rs. 690 crores and Rs. 930 crores respectively. Investment decisions will be taken on these proposals after the VII Plan allocations of the Steel Industry are finalised.

To improve their financial performance in 1985-86 the public sector steel plants will also increase their production of steel from 5.28 million tonnes in 1984-85 to 5.9 million tonnes in 1985-86. They will upgrade their technology regimes, improve yields of by-products and attain better recovery of waste and secondary arisings, reduce working capital, reduce inventories, optimise captive power generation, improve maintenance and increase production of demand oriented products by diversifying their product mix. Efforts are also being made to ensure adequate inputs and of the right quality.

Orders placed with National textile corporation by state governments, etc. for supply of cloth

3791. SHRI V. TULSIRAM : Will the Minister of SUPPLY AND TEXTILES be pleased to state ;

(a) whether National Textile Corporation (NTC) has secured an order from Government of Karnataka for supply of casement cloth and drill to that state;

(b) if so, the total value of the order so placed with the NTC and the quantity of the cloth and drill to be supplied;

(c) whether NTC have also received similar order from other public sector undertakings and State Governments, if so, the details thereof; and

(d) how much quantity of cloth order has been placed by Government of Andhra Pradesh ?

THE MINISTER OF STATE OF THE (MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) :

(a) Yes, Sir.

(b) 32 lakh metres of casement cloth and 3 lakh metres of drill with a total value of about Rs. 309.55 lakhs is to be supplied by the National Textile Corporation to the Government of Karnataka.

(c) Details of orders received by NTC from other Public Sector Undertakings and State Governments during the current financial year (upto 8.8.85) are given below :-

	Qty. of cloth	Value of cloth
	Lac metres	(Rs. in lacs)
(i) Public Sector Undertakings	12.01	541.00
(ii) Other State Government	31.65	329.00
(iii) Karnataka State Government	35.00	309.00
		1179.00

(d) Government of Andhra Pradesh has placed an order of 7.62 lakh metres of cloth.